



**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No. 1113/2020
in
O.A. No.3975/2017**

This the 15th day of July, 2020

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Madhubala Sharma

W/o Shri N. K. Sharma
Age 57 Years
R/o 1/53, Old Rajender Nagar,
New Delhi-110060

...Applicant

(By Advocate: Sh. Rohit Bhagat)

VERSUS

1. Lt. Governor of NCT of Delhi
Raj Niwas,
Civil Lines New Delhi
2. Govt. of NCT of Delhi
Through Special Secretary (Vig)
Directorate of Vigilance
4th Level, C Wing
Delhi Secretariat, I.P. Estate
New Delhi

... Respondents

(By Advocate :Sh. Sameer Sharma)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

The applicant herein has retired from service on 31.05.2020. She has preferred the instant MA, seeking permission to withdraw the OA. Permission is granted.

2. Accordingly, MA stands allowed. OA is dismissed as withdrawn.



3. Other pending MAs also stand disposed of accordingly.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/sd/vb/pinky/